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- **3**.
 - (c) Yes Sir.(d) No, Sir.

Kaccha Naliah between Essex farm Factory and Panchsheel Park, New Delhi

140. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) whether the storm water nallah along the Outer Ring Road on the Sarva Priya Vihar side between Essex Farm Factory and Panchsheel Park, New Delhi has been lying Kaccha for the last 10 years or so;
- (b) if so, which agency of the Delhi Administration i.e. M.C.D. D.D.A. P.W.D. (Delhi Admn.) is responsible for the construction of the same;
- (c) whether these agencies of the Delhi Administration have received a number of representations from various Associations/Cooperative House Building Societies/residents of the area in that behalf, and if so, the details thereof;
- (d) whether all the authorities under Delhi Administration have denied responsibility for the construction of the nallah, and
- (e) if so, who is responsible for the construction of the same and by what time the construction of the nallah is likely to be started and completed?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (e). The Delhi Water Supply and Sewage Disposal Undertaking have informed that they can construct this Nallah if the beneficiaries deposit the proportionate cost of construction with them, in advance. The Government has, however, requested the Lt. Governor of Delhi to decide the authority who will construct this

Nallah and direct the same to initiate action.

बाबी-ग्रामोद्योग भवन, नई विल्ली

- 141. श्री निहास सिंहः क्या प्रामीण पुनिर्मिण मंत्री यह बताने की कृपा कर¹णे कि:
- (क) क्या यह सच है कि बादी प्राम उद्योग भवन ने नई दिल्ली में रीगल के समीप पूरी दो मंजिला इमारत को बरीद लिया है तथा दूसरी मंजिल के पूरे हिस्से को उस व्यक्ति को दो सौ पचास रुपये प्रति मास किराये पर दे दिया गया है जिससे यह इमारत बरीदी गई थी;
- (स) क्या यह भी सच है कि दूसरी मंजिल के किरायेदार ने कुछ हिस्से को एक बैंक को किराये पर दो दिया हैं; अ़रि
- (ग) यदि हां, तो इस हिस्से को खाली कराने के लिए क्या कार्यवाही की गई हैं तथा बैंक को कितने महीनों के लिए किराये पर दिया गया हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री आर. वी. स्वामीनाथन): (क) जी हां। लेकिन किराया 266/- रुपये प्रतिमाह है न कि 250/- रुपये प्रतिमाह।

(ब) जीहां।

(ग) प्रधान नहीं उठता । इसे 18 महीनों के लिए किराये पर दिया गया है।

Development of Small and Medium Towns in the Country

- 142. SHRI LAKSHMAN MALLICK: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration to develop small and medium towns in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) A Centrally Sponsored Scheme has been introduced for the Integrated